## GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

# RAJYA SABHA UNSTARRED QUESTION NO. 2150 TO BE ANSWERED ON 15.03.2021

#### INDIGENOUS WATER TREATMENT COMPANIES

#### 2150. SARDAR BALWINDER SINGH BHUNDER:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of indigenous water treatment companies in the country;
- (b) whether Government has taken any steps to boost these indigenous small water treatment companies;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

#### ANSWER

### MINISTER OF STATE FOR JAL SHAKTI (SHRI RATTAN LAL KATARIA)

(a) to (d) Drinking water supply is a State subject. Powers to plan, design, approve, implement, operate and maintain water supply schemes for providing safe drinking water to rural population is vested with States. Procurement of required goods and services are also made by the State/ UTs including services for water treatment from companies. As such, details of water treatment companies are not maintained by this department.

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